

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 653 2012 & I.A. No. 181 of 2012

Dated: 28th May, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Mawana Sugars Ltd. Appellant (s)

Versus

**Punjab State Electricity
Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Ms. Surbhi Sharma

Counsel for the Respondent (s) : None.

ORDER

Issue notice to the respondents returnable for **5th July, 2012.**

Dasti service permitted.

Post the matter on **5th July, 2012.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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